



High Court at Calcutta cordially invites to view the Inauguration of

**“VULNERABLE WITNESS DEPOSITION CENTRE (VWDC)”
at Mayabunder, Andaman & Nicobar Islands**

By

**Hon'ble Justice T.S. Sivagnanam,
Chief Justice, High Court at Calcutta**

In the august presence of

**Hon'ble Justice Joymalya Bagchi,
Judge, High Court at Calcutta,**

**Hon'ble Justice Sabyasachi Bhattacharyya,
Hon'ble Judge I/C, A & N Islands,**

**Hon'ble Justice Shampa Sarkar,
Hon'ble Chairperson, VWDC Committee,**

**Hon'ble Justice Amrita Sinha,
Hon'ble Member, VWDC Committee,**

**Hon'ble Justice Krishna Rao,
Hon'ble Member, VWDC Committee,**

**Hon'ble Justice Gaurang Kanth,
Judge, High Court at Calcutta &**

**Hon'ble Justice Raja Basu Chowdhury,
Hon'ble Additional Judge I/C, A & N Islands.**

**District Judge
A & N Islands**

**Registrar
Circuit Bench at Port Blair**

**Registrar General
High Court at Calcutta**

On 11th July, 2024 at 09:55 AM



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